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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP No. 184/2005
OA No.2631/2000

New Delhi this the 30th day of August, 2005

Hon'ble Mr. V. K. Majotra, Vice Chairman (A)
Hon'ble Mrs. Meera Chhibber, Member (J)

M. Krishna,
S/O Late Munivenkatappa,
Secretary, Karnataka State
Backward Classes Commission
No.322, Dar-e- Salam Complex,
Queens Road, Bangalore-560 002.

..Applicant

(Present None)

VERSUS

1. Shri Surendra Nath,
Lt. General,
Chairman, UPSC,
Dholpur Shahjahan Road,
New Delhi.
2. Shri K.K. Mishra,
Chief Secretary,
Govt. of Karnataka,
Vidhan Soudha Bangalore,
State of Karnataka.
3. Smt. Tara Ajay Singh,
Principal Secretary, DPAR,
Govt. of Karnataka,

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Vidhan Soudha Bangalore,
State of Karnataka.

..Respondents

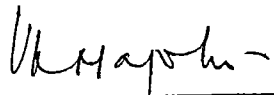
(By Advocate Shr Nikhil Nayyar for respondents 2 and 3)

ORDER (ORAL)

(Hon'ble Mr. V.K. Majotra, Vice Chairman (A))

Shri Nikhil Nayyar counsel of respondents 2 and 3 has filed a copy of Hon'ble High Court order dated 11.8.2005 in Writ Petition (Civil) No. 965/2005 indicating that respondent No.1 in the Writ Petition and the applicant herein shall not press the contempt proceedings. In this view of the matter, CP is disposed of and notice issued to the respondents are discharged. However, liberty is granted to the applicant herein to revive these proceedings as and when order/ of Hon'ble High Court is available in Writ Petition.


(Mrs. Meera Chhibber)
Member (J)


(V. K. Majotra)
Vice Chairman (A)
30.8.05

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